GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION RAJYA SABHA UNSTARRED QUESTION NO-179

ANSWERED ON- 24/07/2024

PAY SCALE REVISION FOR COLLEGE TEACHERS OF RAJASTHAN

179 # SHRI CHUNNILAL GARASIYA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government proposes to reimburse the additional financial burden of ₹309.71 crore arising out of the implementation of pay scales as per the recommendations of the Seventh Pay Commission for teachers and equivalent posts in Rajasthan State-funded Universities and Government Colleges;
- (b) if so, by when and the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUKANTA MAJUMDAR)

(a) to (c): The State Government of Rajasthan had submitted proposal to this Ministry for reimbursement of 50% central share on implementation of the scheme of revision of pay of teachers and equivalent cadres in universities and colleges following the revision of pay scales of Central Government employees on the recommendations of the 7th Central Pay Commission (CPC). The reimbursement of 50% central share was subject to implementation of the scheme along with the conditions stipulated in the guidelines of the scheme. The proposal received from the State Government of Rajasthan was examined in this Ministry and it was found to be incomplete as per the guidelines of the scheme. The State Government of Rajasthan was asked to furnish corrected calculation sheet, undertaking of the amount released by the State Government to the teachers as per prescribed format and copies of amended statutes, ordinances, rules, regulations etc. of State Universities and

colleges to incorporate the provisions of the scheme, as per scheme's guidelines issued vide Ministry's letters dated 02.11.2017 & 26.07.2018.

The last date for submission of complete proposal by the State Governments was 31.03.2022 and all States, including Rajasthan, were asked to submit complete proposal as per the scheme's guidelines to this Ministry on or before 31.03.2022. The complete proposal, containing above mentioned requisite documents, from the State Govt. of Rajasthan was not received on or before the last date of the scheme i.e. 31.03.2022, hence, its proposal could not be considered for release of funds under this scheme. The scheme of reimbursement of central share to the State Government has been closed with effect from 01.04.2022.
